

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 90 of 2013**

**Dated : 2<sup>nd</sup> September, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**M/s. Puri Oil Mills Ltd. .... Appellant(s)**

**Versus**

**Haryana Power Purchase Centre & Ors. .... Respondent(s)**  
**& Ors.**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Advocate  
Mr. Abhay Anand  
Ms. Bina Gupta

Counsel for the Respondent(s) : Mr. M.G. Ramachandran,  
Mr. Raghupat Singh Medan for  
R- 1&2

**ORDER**

We have heard the learned counsel for the Appellant for sometime.

Post the matter for further hearing on **20.09.2013.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

*Vs/pg*